

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2186
TO BE ANSWERED ON 12.03.2025**

MERGER OF RAILWAY PUBLIC SECTOR UNDERTAKINGS

2186. SHRI PUTTA MAHESH KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is contemplating to merge the RVNL, IRCON, RailTel and IRCTC as a one entity and if so, the details thereof;**
- (b) the challenges associated with the implementation of reforms and merger and the manner in which these are likely to be mitigated;**
- (c) whether the merger will impact the workforce and management structure of these PSUs and if so, the details thereof;**
- (d) the measures to be taken to address the potential redundancies and job losses in the PSUs; and**
- (e) whether the railway reforms will address the long-standing issues of inefficiency corruption and lack of accountability in these PSUs?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Rail Vikas Nigam Ltd (RVNL), IRCON International Ltd. (IRCON), RailTel Corporation of India Ltd (RCIL) and Indian Railway Catering and Tourism Corporation Ltd. (IRCTC) are Central Public Sector Enterprises (CPSEs) under the administrative control of the Ministry of Railways and these are listed on Stock Exchanges. Any move of their merger is based on the synergies, market forces and likely effect on market capitalization. Department of Investment and Public Asset Management (DIPAM) under the Ministry of Finance is mandated for any such move.

Presently, no proposal for merger of these CPSEs is under consideration.
